

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No.CONF./HCJ/COMMITTEE/2016/05

Date : 10.03.2016

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of :-

1. Hon'ble Mr. Justice Govind Mathur
2. Hon'ble Kumari Justice Nirmaljit Kaur

to consider and oversee the extensive planning and material changes required for shifting and re-location of various Subordinate Courts of the two Sessions Divisions Headquartered at Jodhpur in the old building of High Court, on being vacated by the High Court.

BY ORDER


10/3/16
REGISTRAR GENERAL

No. PA/RG/COMMITTEES/2016/136

Date : 10.03.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Govind Mathur
3. P.S. to Hon'ble Kumari Justice Nirmaljit Kaur


10/3/16
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/(Vigilance)/ (Class.)/(Rules)/(Writs)/(Exam)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
3. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All A.O.Js. of Administrative Sections/ A.A.Os., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. All concerned.


10/3/16
REGISTRAR GENERAL

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11/3/16.

vs. DR (A)
3/10.3.16